

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4092
ANSWERED ON:23.08.2005
STANDARD OF EDUCATION IN PRIVATE UNIVERSITIES
Sangwan Shri Kishan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of rapid expansion of private Educational Institutions for higher education in the country;
- (b) if so, the steps taken to maintain higher standards in such Institutions ;
- (c) whether the Government has recently recognized some Private Universities particularly Amity University for imparting higher education in diverse fields;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to encourage and promote private Universities particularly Amity University in view of the excellent quality of education being promoted by them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) & (b): Yes, Sir. In order to maintain standards of higher education the UGC (Establishment and Maintenance of Standards in Private Universities) Regulations 2003 were issued on 27.12.2003 and, are in force. These regulations apply to every university established by or incorporated under a State Act, whether publicly funded or otherwise. The regulations apply to all the Degrees/Diplomas/ Certificates offered by such universities as were in operation on the date of the notification and also on universities established since then. The UGC also undertakes on-the-spot inspections of universities by sending inspection committees to see that the stipulated parameters of the regulations are followed.

(c) to (e): According to the information furnished by the University Grants Commission, the Amity University has been established by the Government of Uttar Pradesh through the Act of State Legislature [The Amity University Uttar Pradesh Act, 2005 (UP Act no.11 of 2005)] and notified vide UP Government Notification No.403/VI-V-I-I(Ka)/2005 dt. 24.3.2005.

The UGC has so far included the following 8 (eight) private universities under section 2(f) of the UGC Act, 1956:

Gujarat

1. Dhirubhai Ambani Institute of Information and Communication Technology, Gandhinagar.
2. Nirma University of Science & Technology, Sarkhej, Ahmedabad.

Himachal Pradesh

3. Jaypee University of Information Technology, Solan District.

Uttar Pradesh

4. Jagadguru Rambhadracharya Handicapped University, Chitrakoot Dham
5. Integral University, Lucknow

Uttaranchal

6. Dev Sanskriti Vishwavidyalaya, Hardwar
- 7 University of Petroleum and Energy Studies, Dehradun
8. Institute of Chartered Financial Analysts of India (ICFAI), Dehradun.